

28.10.2015

For Applicant: Sri Praveen Kumar

For respondents: Sri B.B. Tripathi

Learned counsel for the applicant submits that the order passed by this Tribunal has been fully complied with and as such nothing remains to be adjudicated further. Under such circumstances, the CCP is dismissed. Notices issued to the respondents are hereby discharged.

J. Ch

(Ms. Jayati Chandra)

Member (A)

Girish/-

Navneet Kumar

(Navneet Kumar)

Member (J)